GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1480
ANSWERED ON:13.12.2013
TRANSFER POLICY IN BANKS
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Government/Reserve Bank of India (RBI) has framed any guidelines for promotions/transfers of officers/staffs working in Public Sector Banks in the country;
- (b) if so, the details thereof along with the requests pending for transfers in Punjab & Sind Bank, Allahabad Bank etc bank and State/UT-wise, including Haryana during the last three years and the current year;
- (c) whether instances of violation of the said guidelines by some banks have come to the notice of the Government/RBI during the said period;
- (d) if so, the details thereof along with the action taken by the Government/RBI thereon; and
- (e) the corrective steps taken/being taken by the Government/RBI in this regards?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (e): The Public Sector Banks (PSBs) have been given managerial autonomy in the matter of promotions and transfers of their employees and the Banks are competent to decide their policies in this regard with the approval of their Board of Directors. Government has issued general guidelines to PSBs on promotion and timelines for promotions/transfers. The details of the transfers effected or pending are neither maintained nor monitored at the level of the Government.